

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.07.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4164 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Mahesh Amarsinh Vara Vs. Canara Bank and Anr.	Ashish Kumar Singh
2.	I.A. No. 4165 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Atul Punj & Anr.	Ankur Mittal
3.	I.A. No. 4176 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Yashasvi Yarns Ltd. Vs. Future Generali India Insurance Company Ltd.	Henna George
4.	I.A. No. 4180 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ram Ratan Modi (RP of Duncans Industries Ltd.) Vs. Dail Consultants Ltd. & Ors.	Sumit Kr. Vats
5.	I.A. No. 4215 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rohit Singh Vs. Indian Bank & Anr.	Gautam Singhal
6.	I.A. No. 4216 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Arun Kumar @ Arun Singh Vs. Indian Bank & Anr.	Gautam Singhal
7.	I.A. No. 4217 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Brijesh Kumari Vs. Indian Bank & Anr.	Gautam Singhal
8.	I.A. No. 4221 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ashoka Creations Ltd. Vs. Lykos India Pvt. Ltd.	Mohit Nandwani
9.	I.A. No. 4228 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Oldenburgische Landesbank AG (With which Bremer Kreditbank AG, formerly known as KBC Bank Oeutschland AG, merged) Vs. Satyendra P. Khorania Resolution Professional of Sumeet Industries Ltd.	Vishrutyi Sahni

10.	I.A. No. 4229 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Encore Asset Reconstruction Company Pvt. Ltd. Vs. Pandhe Hospitality Pvt. Ltd.	Arjun Maheshwari
11.	I.A. No. 4256 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Veebha Sharma Vs. Ms. Chaya Gupta Resolution Professional JSM Devcons Pvt. Ltd.	Kumar Deepraj
12.	I.A. No. 4263 of 2024 in I.A. No. _____ of 2024 in Comp. App. (AT) (Ins) No. 346 of 2023	Uttarakhand Power Corporation Ltd. Vs. Shyam Baba Developers & Builders Pvt. Ltd.	Shweta Kapoor
13.	I.A. No. 4266 of 2024 in I.A. No. _____ of 2024 in Comp. App. (AT) (Ins) No. 289 of 2023	Satish Chander Verma Vs. Grand Reality Pvt. Ltd. & Ors.	Ajay Kumar
14.	I.A. No. 4267 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Uttam Con Infrastructure Company Pvt. Ltd. Vs. Rail Vikas Nigam Ltd.	Vinay Kumar Jain
15.	I.A. No. 4268 of 2024 in Comp. App. (AT) No. ___ of 2024	Parimal Kumar Jha Vs. National Financial Reporting Authority Through Ms. Vidhu Sood (Secretary)	Vedant Choudhary
16.	I.A. No. 4269 of 2024 in Comp. App. (AT) No. ___ of 2024	KBN Infrastructure Pvt. Ltd. & Ors. Vs. Registrar Of Companies & Anr.	Ranjana Roy Gawai
17.	I.A. No. 4272 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ajit Gyanchand Jain Liquidator Vaman Textiles Pvt. Ltd. Vs. Stakeholder Consultation Committee Vaman Textiles Pvt. Ltd. (Through Punjab National Bank)	Jaimin R. Dave
18.	I.A. No. 4273 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vishal Ravindra Sapte Vs. Rajesh Sureshchandra Sheth & Ors.	Shubhanshu Gupta
19.	I.A. No. 4291 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Pratik Harish Patel Vs. Assets Care & Reconstruction Enterprise Ltd. & Anr.	Abhinav Agrawal
20.	I.A. No. 4281 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Tarun Kapoor Vs. ASREC (India) Limited and Ors.	Ranjana Roy Gawai
21.	I.A. No. 4282 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Jayam Vyapaar Pvt. Ltd. Vs. ----	Sanwal Tiberwal
22.	I.A. No. 4284 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Chayan Kumar Roy Vs. Pinaki Sircar Erstwhile Resolution Professional of Arambagh Hatcheries Ltd. & Ors.	Roshan Pathak

23.	I.A. No. 4283 of 2024 in Comp. App. (AT) No. ___ of 2024	Kalpna Jain Vs. Universal Oil Seals MFG Company Pvt Ltd & Ors.	Mayank Biyani
24.	I.A. No. 4313 of 2024 in Comp. App. (AT) No. ___ of 2024	E-Square Leisure Pvt. Ltd. Vs. Kiran R. Ganatra & Ors.	Anil Dutt
25.	I.A. No. 4327 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rugby Renergy Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Abhishek Puri
26.	I.A. No. 4351 of 2024 in Comp. App. (AT) No. ___ of 2024	Pathak H.D. & Associates LLP (Formerly known as M/s Pathak H.D. & Associates) Vs. National Financial Reporting Authority Through Ms. Vidhu Sood (Secretary)	Vedant Choudhary
27.	I.A. No. 4352 of 2024 in Comp. App. (AT) No. ___ of 2024	Vishal Dhiren Shah Vs. National Financial Reporting Authority Through Ms. Vidhu Sood (Secretary)	Vedant Choudhary
28.	I.A. No. 4353 of 2024 in Comp. App. (AT) No. ___ of 2024	Samar Mohan Ranga (Ex-Director Of M/S Primary Estates and Developers Pvt. Ltd.) & Ors. Vs. Dy. Commissioner of Income Tax, Circle (1) Chandigarh & Anr.	Mahir Sood
29.	I.A. No. 4354 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Small Industries Development Bank of India Vs. Ashok B. Jiwrajka	Ajay Kumar
30.	I.A. No. 4355 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Small Industries Development Bank of India Vs. Dilipb. Jiwrajka	Ajay Kumar
31.	I.A. No. 4356 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Small Industries Development Bank of India Vs. Nikhilkumar Hasmukhlal Shah	Pinki
32.	I.A. No. 4357 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Small Industries Development Bank of India Vs. Surendra B. Jiwrajka	Ajay Kumar
33.	I.A. No. 4358 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Canara Bank Vs. Akul Securities Pvt. Ltd. & Ors.	Brijesh Kr. Tamber
34.	I.A. No. 4359 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	The Chief Engineer, The Transmission Corporation of Andhra Pradesh Vs. Impex Metal & Ferro Alloys Ltd. & Anr.	Udit Kishan
35.	I.A. No. 4360 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	The Chief Engineer, The Transmission Corporation of Andhra Pradesh Vs. Impex Metal & Ferro Alloys Ltd. & Anr.	Udit Kishan

36.	I.A. No. 4361 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	P. M. Cold Storage Pvt. Ltd. Vs. Goouksheer Farm Fresh Pvt. Ltd. Ors.	Vijaya Singh
37.	I.A. No. 4369 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ashdan Properties Pvt. Ltd. Vs. Rajesh Sureshchandra Sheth & Ors.	Mukul Kulhari

Copy to: -

- 1. Notice Board**
- 2. Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar